Dear Sh. Mittal,

The Ministry of Information and Broadcasting (MIB), vide its letter dated 29th April, 2016, had requested TRAI to examine the issue of infrastructure sharing by MSOs, LCOs and HITS operators and provide its recommendations under section 11 (1) (a) of the TRAI Act, 1997.

2. The Authority has examined the issues in sharing of infrastructure in TV broadcasting distribution sector comprehensively for all types of prominent TV broadcasting distribution networks i.e. cable TV, HITS, and DTH. In this connection, TRAI undertook a comprehensive consultation with the stakeholders by issuing pre-consultation paper, consultation paper, and conducting open house discussions with them. After considering the comments, counter-comments, and views expressed by the stakeholders during the consultation process, the Authority has finalized its recommendations on “Sharing of Infrastructure in Television Broadcasting Distribution Sector”.

3. The objective of these recommendations is to facilitate sharing of infrastructure in TV broadcasting distribution sector, on voluntary basis. The Authority is of the view that the sharing of the infrastructure in TV broadcasting distribution sector would not only help in enhancing available distribution network capacities but also would result in reduced Capital Expenditure (CAPEX) and Operative Expenditure (OPEX) for the service providers thereby bringing down the price of broadcasting services to subscribers. In addition, it would lower the entry barriers for new service providers and provide more space on broadcasting distribution networks for niche channels - necessary for satisfying the diverse needs of general public - to reach targeted customers.
4. As per practice, a copy of this letter along with its enclosures is being placed on the website of TRAI www.trai.gov.in.

with Regard,

Yours Sincerely

(Sudhir Gupta)

To

Shri Ajay Mittal
Secretary
Ministry of Information and Broadcasting
“A” Wing Shastri Bhawan,
New Delhi - 110001